

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

No. 2984 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 16 February, 2024

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Shri Aman Tigga, J.M.S.C., Baikunthpur	Baikunthpur	Koria (Baikunthpur)
2	Ku. Diksha Deshlahare, J.M.S.C., Balodabazar	Balodabazar	Balodabazar-Bhatapara

BY ORDER OF THE HIGH COURT

  
(Sudhir Kumar)  
Registrar General

Endt. No. 2985 / Checker  
III -6-1/2007 (Pt.I)

Bilaspur, Dated 16 February, 2024

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC), High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Koria (Baikunthpur) & Balodabazar-Bhatapara** *for information and necessary action.*
5. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E.), High Court of Chhattisgarh, Bilaspur, *for information.*
6. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
7. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
8. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
10. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
11. (1) Shri Aman Tigga, J.M.S.C., Baikunthpur & (2) Ku. Diksha Deshlahare, J.M.S.C., Balodabazar *for information & necessary action.*
12. The Additional Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
13. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information*
14. *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
(Sudhir Kumar)  
Registrar General